

1	2	3	4	5	6	7	8
6.	Institutional Development Projects (Including Ganga Knowledge Center and Industrial Waste Water Treatment	1	38.57	2	89.59	12	808.94
7.	Research Projects, Public Outreach etc.	0	0.00	1	4.96	10	144.22
8.	Biodiversity Conservation	3	25.07	0	0.00	3	118.39
9.	Afforestation	5	50.62	5	61.48	6	123.28
10.	Bioremediation of drains	0	0.00	2	1.63	13	241.29
11.	Ecological Task Force/Ganga Mitra	1	30.34	1	167.00	1	0.63
12.	Construction of toilets and others Sanitation works in association with MoDWS	0	0.00	1	1426.26	0	0.00
GRAND TOTAL		70	3274.01	46	10366.46	102	8413.90

**Status of construction of toilets**

†\*314. SHRI HARNATH SINGH YADAV : Will the Minister of JAL SHAKTI be pleased to state:

(a) the number of toilets constructed under Pradhan Mantri Yojana in each State and the quantum of Government funds spent on their construction;

(b) the maximum usage period of the toilets constructed under this scheme, in case it is used by a family of four or five members; and

†Original notice of the question was received in Hindi.

(c) the States where this scheme has not been implemented and reasons for the non-implementation thereof?

THE MINISTER OF JAL SHAKTI (SHRI GAJENDRA SINGH SHEKHAWAT) : (a) There is no scheme viz., Pradhan Mantri Yojana. However, to accelerate the efforts to achieve universal sanitation coverage and to put focus on safe sanitation, the State/UT-wise number of Individual household latrines (IHHLs) constructed under Swachh Bharat Mission (Gramin) - SBM(G) - from 2.10.2014 to 17.07.2019, as reported by the States/UTs on the online Integrated Management Information System (IMIS) of SBM(G), are given in the the Statement (*See* below). Under SBM (G), financial incentive of ₹ 12,000 is provided to the Below Poverty Line (BPL) households and certain identified categories of Above Poverty Line (APL) households.

(b) The Government promotes use of twin pit toilets. In twin pit toilets, when one pit is filled in about four to five years, the channel to the first pit is closed and the second pit opened. After about a year, the human faeces in the first pit automatically becomes manure and can be emptied safely.

(c) SBM(G) is being implemented in all the Gram Panchayats in the country.

#### **Statement**

*State/UT-wise No. of IHHLs constructed from 02.10.2014 to 17.07.2019 as reported by the States/UTs on the IMIS of SBM(G)*

Sl. No.	State/UT	No. of IHHLs constructed from 2.10.2014 to 17.07.2019
1	2	3
1.	Andaman and Nicobar Islands	18,535
2.	Andhra Pradesh	39,61,474
3.	Arunachal Pradesh	1,29,951
4.	Assam	32,86,570
5.	Bihar	1,11,99,505
6.	Chhattisgarh	33,07,869
7.	Dadra and Nagar Haveli	18,758

1	2	3
8.	Daman and Diu	1,600
9.	Goa	28,637
10.	Gujarat	33,36,788
11.	Haryana	6,59,440
12.	Himachal Pradesh	1,72,875
13.	Jammu and Kashmir	11,44,512
14.	Jharkhand	34,59,733
15.	Karnataka	42,60,803
16.	Kerala	2,26,604
17.	Madhya Pradesh	64,72,785
18.	Maharashtra	59,21,992
19.	Manipur	2,58,090
20.	Meghalaya	2,09,607
21.	Mizoram	37,145
22.	Nagaland	1,31,324
23.	Odisha	61,09,324
24.	Puducherry	28,002
25.	Punjab	3,33,660
26.	Rajasthan	78,05,400
27.	Sikkim	6,649
28.	Tamil Nadu	51,84,684
29.	Telangana	30,08,982
30.	Tripura	3,00,930
31.	Uttar Pradesh	1,91,68,197
32.	Uttarakhand	5,05,493
33.	West Bengal	61,52,235
TOTAL		9,68,48,153